

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SHRI. R. S. PAVASKAR  
COURT 42 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 05-10-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>EVIDENCE</u></b>				
1	NDPS S CASE	100032/2018	State (Amboli Police Station) Vs Nadim Nasir Shaikh @ Imran and other 3	
<b><u>ARGUMENTS</u></b>				
2	CRI REV APP	100964/2017	Dr. Sheela Kesarkar -Aplcnt. Vs Dr. O. P. Vellepware and State of Maharashtra-Respdt.	Ashok Baldwa
3	CRI REV APP	100362/2019	Ajit Ramchandra Angane - Applicant, Org. Complainant Vs M/s. A. R. Constructions - Accused, Respondent	Manohar S. Mandavkar
4	CRI REV APP	100398/2019	M/s. N. M. Entertainment - Daresh Sharma - Aplcnt. Vs M/s. Mahashaila Cinebandha- Respdt.	Ashraf Patel
5	CRI REV APP	100571/2019	Wockhardt Limited - Applicant Vs Enmeena Eterprises - Respondent	Amit P. Ghag
<b><u>EVIDENCE PART HEARD</u></b>				
6	NDPS S CASE	100073/2012	ANC Kandivali Unit Vs Zulekha Mohd Qureshi Jillo	APP Tawade Adv Mishra
7	NDPS S CASE	100107/2012	The State ANC Vs Bholanath Keshav Pardeshi and 2 other	
8	NDPS S CASE	100198/2014	ANC Worli Unit Vs Ramesh Suresh Manve@ Ramya	APP Tawade
<b><u>EVIDENCE</u></b>				

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
9	NDPS S CASE	100053/2014	The State Pydhonie Police Station Vs Bizmilla Noor Mohd. Shaikh	
<b>( Main Matter REMAND APPLN NDPS/0100051/2013)</b>				
<b><u>CHARGE</u></b>				
10	NDPS S CASE	100091/2013	ANC Worli Unit Vs Mohammad ILiyas Mohammad Arif Beg	APP Tawade
11	NDPS S CASE	100073/2014	ANC Ghatkopar Unit Vs Jagdish Pralhad Varma	APP Tawade
<b><u>ORDER EXH.</u></b>				
12	NDPS S CASE	100036/2014	ANC Ghatkopar Unit Vs Salim Jainuddin Khan	APP Tawade
<b><u>COMPLIANCE</u></b>				
13	NDPS S CASE	100076/2018	ANC Ghatkopar Unit Vs Blesing Edwin Okereke	APP Tawade
14	NDPS S CASE	100097/2018	State Mankhurd Police Station Vs Vishal Kacharu Jadhav	APP Tawade
<b><u>APPEARANCE</u></b>				
15	NDPS S CASE	100096/2018	STATE GOVERNMENT Nagapada Police Station Vs Josef Agidi Onye Kachin	
16	NDPS S CASE	100087/2019	The State of Maharashtra Samta Nagar Police Station Vs Manoj Bajanu Bind	
17	NDPS S CASE	100157/2019	The State of Maharashtra Sir J.J. Marg Police Station Vs Akhlak Ahmed Abdul Salam Ansari	
18	NDPS S CASE	100178/2019	The State of Maharashtra ANC, Worli Unit Vs Salman Hamidulla Malik	
<b><u>PRODUCTION OF ACCUSED</u></b>				

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
19	NDPS S CASE	100180/2019	Union Of India, Narcotics Control Bureau Vs Abdul Razak @ Rehman S/o Abdul Khader UdheenKunhi	
<b><u>N.B.W.READY</u></b>				
20	NDPS S CASE	100162/2013	ANC Bandra Unit Vs Gudluck Gozi Yumahi	APP Tawade
21	NDPS S CASE	100015/2015	ANC Azad Maidan Unit Vs Gwamaka Kipeny Aliyas	APP Tawade
22	NDPS S CASE	100066/2015	Intelligence Officer AIU Vs Poya Thembisile	SPP Saldanha

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>EVIDENCE PART HEARD</u></b>				
1	NDPS S CASE	100226/2015	ATS, CHARKOP UNIT. Vs Sachin Dilip Bagul and Ors 4	SPP Chimalkar  Dilip Mishra A1 Aiyaz Khan A2
<b><u>ARGUMENTS</u></b>				
2	CRI REV APP	101008/2018	Kishore Mohansingh Bajaj - Applicant Vs State of Maharashtra and M/s. Bhagyashri Textiles Pvt. Ltd. - Respondent	Sanjay R. Sao
3	CRI APPEAL	100682/2018	Aasmohammed Shafi Mohammad Shaikh@Shah @MA-2156-18,BA-2078-18- Appellant, Org. Accused Vs The State of Maharashtra - Tilaknagar Police Station - Respondent	Rammani G. Upadhyay
4	CRI APPEAL	100193/2019	M/s. Haresh Trading Co. Through Haresh J. Dharmani- Aplnt. Vs Bank of Baroda-Respdt.	COGITO Legal
5	CRI APPEAL	100194/2019	Feridoon Delkhah-Aplnt. Vs Bank of Baroda-Respdt.	Puneet K. Gogad
6	BAIL APPLN NDPS	100940/2020	Khaliqzama Qamruzzama Khan @ Ke. Ke. @ Khali Bhai Vs The State of Maharashtra through ATS Juhu Unit, Mumbai.	S. M. Gaonkar
<b><u>HEARING</u></b>				
7	CRI M A	100370/2015	Yashovardhan Birla@REVN- ----15-MA-369-15 Aplcn.t Vs Davashish Khanna and State- Respt.	Dinesh Kumar A. Dubey

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
8	CRI REV APP	101139/2018	Yashovardhan Birla- Aplcn.t Vs Davashish Khanna and State- Respt.	Dinesh Kumar A. Dubey
<b><u>EVIDENCE PART HEARD</u></b>				
9	NDPS S CASE	100124/2013	ANC Kandivali Unit Vs Zinat Salim Khan	APP Tawade Adv S R Patil
10	NDPS S CASE	100159/2013	ANC Worli Unit Vs Smt. Mehrunisa Asif Shaikh @ Kali Amma	APP Tawade
11	NDPS S CASE	100030/2014	ANC Azad Maidan Unit Vs Saidi Magak Kimaniya Salimu	APP Tawade Adv. Mishra
12	NDPS S CASE	100059/2017	ANC BNADRA UNIT Vs GOODNEWS PITER UBARI	APP Tawade
13	NDPS S CASE	100064/2017	ATS Charkop Unit Vs Bhanudas More @ Bhavesh Patel	SPP Chimalkar Adv Mishra
14	NDPS S CASE	100020/2019	ATS, Charkop Unit Vs Rajjak Hasanali Rupani @ Chacha	SPP Chimalkar
<b><u>EVIDENCE</u></b>				
15	NDPS S CASE	100067/2014	ANC Worli Unit Vs Gulam Nabi Hussain Shaikh alias Gulab	APP Tawade
16	NDPS S CASE	100093/2014	ANC Ghatkopar Unit Vs Asif Akbar Khan	APP Tawade
<b><u>CHARGE</u></b>				
17	NDPS S CASE	100033/2019	ANC, Bandra Unit Vs Chinonso Udegu Namadi	APP Tawade
<b><u>REPLY/SAY</u></b>				
18	BAIL APPLN NDPS	100983/2020	Ruby Batharey w/o Habib Aziz Chaudhary Vs The State of N.C.B	Francis Saldhana

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
19	ABA	101061/2020	Yasmin Mohd. Ibrahim Shah Vs The State Powai Police Station	Ayaz Khan Dilip Mishra PP
20	ABA	101062/2020	Azgari Begum Sayyed @ Azgari Begum Sayyedali Shaikh Vs The State Powai Police Station	Ayaz Khan and Dilip Mishra PP
<b><u>APPEARANCE</u></b>				
21	REMAND APPLN NDPS	100157/2019	The State of Shahu Nagar Police Station Vs Ajay Kamal Nagpal	
22	NDPS S CASE	100153/2019	The State of Maharashtra A.N. Cell, Ghatkopar Unit Vs Salman Babu Amir Shaikh and Anr	
23	SPL.CASE	180/2020	The State of Maharashtra Shahu Nagar Police Station Vs Girish Yadav Kakade and Others	
24	SPL.CASE	100431/2020	The State of Maharashtra Malvani Police Station Vs Yakub Tajuddin Shaikh	
<b><u>SAYHEARING ON EXH.READY</u></b>				
25	NDPS S CASE	100186/2019	Union Of India, Narcotics Control Bureau Vs Abdul Razak @ Rehman S/o Abdul Khader Udheen Kunhi	
<b><u>PROCLOMATION</u></b>				
26	NDPS S CASE	100137/2014	ANC Azad Maidan Unit Vs Victor Onuqwe Azubike	APP Tawade
27	NDPS S CASE	100159/2014	The State Vs Bablu Mohamad Shaikh	
28	NDPS S CASE	100185/2014	The State Malwani P.S Vs Ismail Abdul Majid Sayyed	
<b><u>DORMANT FILE</u></b>				

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
29	NDPS S CASE	100131/2014	ANC Bandra Unit Vs Chukwadi Chhkuwadi Kolwin	APP Tawade
30	NDPS S CASE	100037/2015	ANC Bandra Unit Vs Nemeka Anthony Jideofor	APP Tawade

**( Main Matter REMAND APPLN NDPS/0100033/2015)**

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SHRI. R. S. PAVASKAR  
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Criminal Cause List Dated 07-10-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1	CRI REV APP	100676/2018	Sandford Richard Dsouza@MA-1417-18-Aplcnt. Vs The State of Maharashtra and Kimberley Carrol Dsouza-Respdts.	Mohd. Saeed A Moghul
2	CRI M A	101417/2018	Sandford Richard Dsouza@Revn.-676-18-Aplcnt. Vs The State of Maharashtra and Kimberley Carrol Dsouza-Respdts.	Mohd. Saeed A Moghul
<b><u>EVIDENCE PART HEARD</u></b>				
3	NDPS S CASE	100044/2010	State AIU Vs Thienmoli Mathaven	SPP Leena Shinde  Mr. Taraq Sayyed.
4	NDPS S CASE	100103/2010	ANC Worli Unit Vs Nidosh Chatra Pal and 1	APP Tawade
5	NDPS S CASE	100080/2011	ANC Bandra Unit Vs BholanathPardeshi @ Bhola	APP Tawade  Mr. Adenwala
6	NDPS S CASE	100050/2012	The State ANC Vs Fatima Abdul Gaffar Shaikh	
7	NDPS S CASE	100077/2013	ANC Kandivali Unit Vs Meena Salim Khan and anr.	APP Tawade
8	NDPS S CASE	100085/2014	N. M. Joshi Marg Police Station Vs Riyaz Ahmad Husain Ahmed Shaikh	APP Tawade
<b><u>EVIDENCE</u></b>				
9	NDPS S CASE	100120/2014	The State Pydhonie Police Station, Mumbai Vs Nabbu Kotappa Sayyad	APP Lade  Adv Shri Shinde

**( Main Matter REMAND APPLN NDPS/0100086/2014)**



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10	NDPS S CASE	100133/2015	ANC Bandra Unit Vs Lata Shivaji Chavan	APP Tawade
<b><u>CHARGE</u></b>				
11	NDPS S CASE	100109/2015	ANC Bandra Unit Vs Guljar Khan Noor Mohammad Khan	APP Tawade
<b><u>DOCUMENTS</u></b>				
12	NDPS S CASE	100011/2016	ANC, Bandra Unit. Vs SMT. SHEELA GIRISH KAKADE.	APP Tawade
13	NDPS S CASE	100152/2018	The Air Intelligence Unit Vs Doris Muthoni Mati	Chandan Baikar I.O
<b><u>FILING AFFIDAVIT</u></b>				
14	CRI REV APP	100073/2019	ICICI Bank Ltd. - Applicant Vs The State of Maharashtra - Sr. Police Inspector - V. B. Nagar Police Station - Respondent	M/s. Bhide and Associated
<b><u>REPLY/SAY</u></b>				
15	SPL.CASE	100715/2020	Directorate of Revenue Intelligence Vs Ribera Anez Delicia	SPP
16	NDPS M A	100871/2020	The State of Maharashtra ANC, Bandra Unit Vs Rajesh Tulshidas Joshi and Others	APP
<b><u>APPEARANCE</u></b>				
17	NDPS S CASE	100154/2016	ANC Vs CHINASMO OSUGAN KOLIST AND ANOTHER 01	
18	NDPS S CASE	100071/2018	STATE GOVERNMENT Vs Gautamsingh Omkarsingh	
19	NDPS S CASE	100080/2018	ANC Bandra Unit Vs Emmanual Chukwu Mba @ Wisdom	APP Tawade

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
20	NDPS S CASE	100101/2018	State D. N. Nagar Police Station Vs Aitsham @ Salim Bakararaja Khan	APP Tawade
21	REMAND APPLN NDPS	100172/2019	The State of Wadala Police Station Vs Vanita Jalindar Parit	pp
22	NDPS S CASE	100176/2019	Narcotics Control Bureau Vs Irfan Rizwan Khan	
23	SPL.CASE	100678/2020	The State- Dongri Police Station Vs Dipak Rajaram Dhangar	PP
<b><u>PRODUCTION OF ACCUSED</u></b>				
24	REMAND APPLN NDPS	100010/2020	The State- Bandra Police Station Vs Yunus Hamid Khan	
25	REMAND APPLN NDPS	100035/2020	The State- ANC Bandra Unit Vs Rajesh Tulshidas Joshi and other	
26	REMAND APPLN NDPS	100466/2020	The state of Maharashtra through NCB Mumbai. Vs Sunny Ocha Iyke	PP
27	REMAND APPLN NDPS	100519/2020	The State of Maharashtra Through Malwani Police Station Vs Michavel Smith	PP
<b><u>REPORT</u></b>				
28	NDPS S CASE	100203/2014	State Vakola Police Station Vs Okoro Josef Asah and ors.	APP Tawade

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SHRI. R. S. PAVASKAR  
COURT 42 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 08-10-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>EVIDENCE PART HEARD</u></b>				
1	NDPS S CASE	100104/2004	Asstt.Comm. of Customs Vs Ebrahim Mustaq Ali Khan	SPP Leena Shinde  Ms. Apeksha Vora
<b><u>SUPREME COURT EXPEDIATED TIME BOUND</u></b>				
2	NDPS S CASE	100048/2011	The State DCB CID Vs Ravindranath Sahadevrao Sheltkar and 2 ors.	SPP R.N.Mishra  1 Pasbola, 2,3 ARKhan, 4 Mane, 5,6 Kochrekar
<b><u>HEARING</u></b>				
3	NDPS M A	100389/2020	Mohanlal Narayanlal Paliwal Vs The State of Maharashtra DCB CID Unit 12	Ayaz Khan / Dilip Mishra
<b><u>EVIDENCE PART HEARD</u></b>				
4	NDPS S CASE	100030/2011	The State ANC Vs Indrakumar Malya Suraram and 1 ors.	Mr.Santosh Deshpande
5	NDPS S CASE	100022/2012	ANC Azad Maidan Unit Vs Jayda Banu @ Juli Javed Hussain	APP Tawade
6	NDPS S CASE	100146/2017	Rahul Saini (I.O) NCB Vs Sophie Dzidza Sonje	SPP Saldanha
<b><u>EVIDENCE</u></b>				
7	NDPS S CASE	100039/2011	State Dahisar Police Station Vs Prمود Sad Tiwari	APP Tawade
8	NDPS S CASE	100179/2014	ANC Kandivali Unit Vs Chijuke Anthony Vefor	APP Tawade
9	NDPS S CASE	100097/2015	ANC Azad Maidan Unit Vs Mehboob Ahmed Hussain Qureshi	APP Tawade

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
10	NDPS S CASE	100012/2016	ANC, Ghatkoper Unit. Vs SMT. MEERA ANAND BHALERAO.	APP Tawade
<b><u>CHARGE</u></b>				
11	NDPS S CASE	100164/2016	ANC, BANDRA UNIT. Vs MOHD.HAJID MOHD.LATIF SHAIKH	
12	NDPS S CASE	100165/2016	ANC Vs BALU SHANKAR KHANDAGALE	
13	NDPS S CASE	100185/2016	ANC Vs MUSTAFA SARDAR SHAIKH	
<b><u>DOCUMENTS</u></b>				
14	NDPS S CASE	100206/2015	ANC, Bandra Unit Vs Smt. Anwara Abukalam Shaikh	APP Tawade
15	NDPS S CASE	100014/2017	PYDHONIE POLICE STATION. Vs SMT. MERY KANNAN TEVAR	
<b><u>REPLY/SAY</u></b>				
16	CRI REV APP	101000/2018	Kotak Mahindra Bank Ltd.- Aplcnt. Vs The State of Maharashtra and Apex Encon Projects P. Ltd.- Respdts.	Navin B. Bhoir
17	CRI REV APP	101001/2018	Kotak Mahindra Bank Ltd.- Aplcnt. Vs Apex Encon Projects P. Ltd.- Respdt.	Navin B. Bhoir
18	NDPS S CASE	100070/2019	ANC, Worli Unit Vs Laxmnan Rajan Pudukode Rajan @ Nikhil	APP Tawade
19	NDPS S CASE	100191/2019	Special Intelligence and Investigation Branch - Export Vs Ahamed Mushraf S/o Abdul Hameed	

**APPEARANCE**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
20	REMAND APPLN NDPS	100423/2019	The State- Bandra Police Station Vs Ganji @ Banu Khalid Khan	
21	REMAND APPLN NDPS	100547/2020	The State of Maharashtra through Dharavi Police Station, Mumbai. Vs Mohd. Sabi @ Sabiya Sabiulla Faruqee	PP
<b><u>N.B.W.READY</u></b>				
22	NDPS S CASE	100101/2014	ANC Bandra Unit Vs Bapu Maruti Shirsagar and Anr.	APP Tawade
<b>( Main Matter REMAND APPLN NDPS/0100063/2014)</b>				
23	NDPS S CASE	100173/2014	ANC Ghatkopar Unit Vs Anil kristo Paricha	APP Tawade
<b><u>DORMANT FILE</u></b>				
24	NDPS S CASE	101013/1988	Narcotics Control Bureau Vs Abdul Waris Khan Anr.DF	
25	NDPS S CASE	100724/1989	NCB Vs Ghulam Sikria @ Zakeria	SPP-Mr. Gupte
26	NDPS S CASE	100002/2013	The State ANC Vs Rameshkumar Simanchal Shetty and 3 other	
<b><u>REPORT OF NOTICE</u></b>				
27	CRI REV APP	100674/2018	Ramsakal D .Jaiswar-Aplcnt. Vs The State of Maharashtra and Mohammed Alam Ansari- Respdts.	Prachita Prakash Vare

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b>ARGUMENTS</b>				
1	CRI APPEAL	100882/2016	Mohd. Sanjar@Alam Mohd. Mansur Shaikh-Aplcnt. Vs The State of Maharashtra-D. B. Marg P. Stn.-Respdt.	Khan Fakhruddin
2	CRI APPEAL	100811/2017	Vijay Kumar Goel @ MA 2342/17 - Appellant Vs Chhavi Anurag Goel and The State of Maharashtra - Respondent	Sarah Kapadia
3	CRI M A	102342/2017	Vijay Kumar Goel @ Appeal 811/17 - Appellant Vs Chhavi Anurag Goel and The State of Maharashtra - Respondent	Sarah Kapadia
4	CRI REV APP	100644/2018	Kotak Mahindra Bank Ltd.- Aplcnt. Vs The State of Maharashtra and Manoj Rajendra Prasad Dubey- Respdt.	Vivek Patil and Assoc.
5	CRI REV APP	100746/2018	Manoj Ramesh Agarwal - Applicant Vs Rahul Dilip Kopikar - Respondent	Vijay S. Kurle
6	CRI M A	100257/2019	Anurag Goel @ Appeal 68-19 - Aplnt. Vs Chhavi Anurag Goel-Respdt.	Sandip M. Jangam
7	CRI APPEAL	100283/2019	Mohd. Aaqib @ Afzal@ Tiger Menon Gadith-@MA-837- 19-Aplnt. Vs State of Maharashtra and Mohd. Siddik Gadit-Respdt.	Selesh Pawar

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8	CRI M A	102030/2019	Anurag Goel@Appeal-622-19 - Appellant (Org. Respondent No. 1) Vs Chhavi Anurag Goel - Respondent	Sandip M. Jangam
<b><u>EVIDENCE PART HEARD</u></b>				
9	NDPS S CASE	100077/2012	ANC Kandivali Unit Vs Mohd.Ismail Shamshuddin Dhamaskar	APP Tawade
10	NDPS S CASE	100168/2013	ANC Bandra Unit Vs Mujahid Sultan Salmani @ Javed @ Sultan Salmani	APP Tawade
11	NDPS S CASE	100169/2013	ANC Kandivali Unit Vs Muktar Israr Ansari	APP Tawade
<b><u>EVIDENCE</u></b>				
12	NDPS S CASE	100063/2014	ANC Worli Unit Vs Nazir Ahmed Mohammad Akram Shaikh Dar And anr.	APP Tawade
13	NDPS S CASE	100090/2014	The State ANC Vs sachin Bajrang Raut and ors	
<b><u>CHARGE</u></b>				
14	NDPS S CASE	100036/2016	ANC Bandra Unit Vs IMRAN MOHD.HANIF BALOCH	APP Tawade
15	NDPS S CASE	100044/2016	THE STATE OF BHANDUP POLICE STATION. Vs AKSHAY @ AKSHU RATILAL MESTRY.	
<b><u>DOCUMENTS</u></b>				
16	NDPS S CASE	100130/2014	ANC Kandivali Unit Vs Sohel Rais Ahmed Shaikh	APP Tawade
<b><u>APPEARANCE</u></b>				
17	REMAND APPLN NDPS	100424/2019	The State- Bandra Police Station Vs Bilkis Firoz Khan and another	
<b><u>PRODUCTION OF ACCUSED</u></b>				

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
18	REMAND APPLN NDPS	100369/2020	STATE GOVERNMENT Powai Police Station Vs Pradeep @ Padya Gautam Shirwale and 1 other	SPP  Gorakh Liman
19	REMAND APPLN NDPS	100494/2020	The state of Maharashtra through Nagpada Police Station, Mumbai. Vs Rehan Rais Kureshi	PP
20	REMAND APPLN NDPS	100498/2020	STATE GOVERNMENT DCB CID PROPERTY CELL Vs MUKTAR AHEMAD ISRAR ANSARI	PP
21	REMAND APPLN NDPS	100499/2020	STATE GOVERNMENT GHATKOPAR POLICE STATION Vs ABBAS TAJUDDIN SHAIKH AND ORS	PP
22	REMAND APPLN NDPS	100549/2020	The State of Maharashtra through Wadala T. T. Police Station, Mumbai. Vs Mohd. Shoyeb Haidar Khan	PP
<b><u>ARGUMENT ON EXH.READY</u></b>				
23	CRI APPEAL	100068/2019	Anurag Goel @ MA 257-19 - Aplnt. Vs Chhavi Anurag Goel-Respdts.	Sandip M. Jangam
<b><u>DORMANT FILE</u></b>				
24	NDPS S CASE	100109/2014	ANC Worli Unit Vs Mohd. Naim Shagir Shaikh and Ors.	APP Tawade
25	NDPS S CASE	100167/2015	ANC, Azad Maidan Unit Vs Saymon Amechi Ajere	APP Tawade